

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 563/MP/2014

Subject : Petition under Regulation 12 and Regulation 13 of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2014

Date of hearing : 18.8.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Monnet Ispat and Energy Limited

Respondents : Chhattisgarh State Load Dispatch Centre and others

Parties present : Shri M.G Ramachandra, Advocate, MIEL
Shri Avinash Menon, Advocate, MIEL
Shri Rahul Singh, Advocate, MIEL
Shri Neelmani Pant, Advocate, CSLDC

Record of Proceedings

Learned proxy counsel for the Chhattisgarh State Load Dispatch Centre submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. The Commission directed to list the matter on 3.9.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**